

(c): Financial position is already given in reply to part (a) and (b) of this question. Educational progress is indicated below:-

- (i) 50 Ashram Schools and 170 Prematric Hostels are being run in the area of Baiga Development Authority benefiting the Baiga children also.
- (ii) 8 Ashram schools have been opened exclusively for Baiga children.
- (iii) Since the literacy percentage is below 5% among the Baigas in the area of 10 T.D. Blocks, the State scholarship is given at the higher rate to the Baiga students to attend higher classes. The increased rates of scholarships are as below:-

<i>Class</i>	<i>Male</i>	<i>Female</i>
6 to 8	40.00	40.00 per month
9 to 10	50.00	50.00 per month

- (iv) In order to encourage female education among Baigas, cash prize of Rs.250/- is also given to every Baiga girl student, who passes V board examination.

(d): Since the area of operation of Baiga Development Authority covers 1216 villages in Mandla, Balaghat, Rajnandgaon, shahdol and Bilaspur districts, the office of Baiga Development Authority is kept in Dindori in Mandla District (Approximately 100 K.M. from Baiga Chak keeping in view of entire Baiga predominant area). Baiga Chak in Mandla district has only 52 villages.

Allotment of Land

6323. SHRI RAM SARAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the normal procedure for the allotment of Union Government land on lease to co-operative societies in Uttar Pradesh;

(b) whether there is any anomaly in it; and

(c) if so, the steps taken to remove it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Information in this regard is being collected from the various Ministries of the Government of India and the State Government and will be laid on the Table of the Sabha.

[English]

Alleged grabbing of Land in Delhi

6324. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some people are on the land grabbing spree in Ramesh Nagar, West Delhi;

(b) if so, the details thereof; and

(c) the details of the land that has been grabbed elsewhere in Delhi, by whom and steps taken to recover the land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Plots in South Delhi

6325. SHRI KARIYA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the fact that D.D.A has allotted plots in South Delhi at a very low price to a number of persons during the last three years; and

(b) if so, the particulars of persons and associations who have been allotted plots during the last three years and prices fixed for the same?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI MARUNACHALAM): (a) and (b). The information is being collected and will be laid on the table of the House.

Allotment of Land by D.D.A.

6326. SHRI KARIYA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any irregularities have come to the notice of the Government about the allotment of land by D.D.A during last two years;

(b) if so, the details thereof; and

(c) the action taken or proposed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Celebration of Golden Jubilee year of the Quit India Movement

6327. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to celebrate the Golden Jubilee Year of the Quit India Movement; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) Details are being worked out.

[*English*]

Closed Units in Goa

6328. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of LABOUR be pleased to state:

(a) whether some industrial units in Goa were totally closed during the last three years;

(b) if so, the details of these units and the reasons behind their closure; and

(c) the number of workers rendered jobless, unit-wise, due to these closures and what steps were taken to rehabilitate them?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). Based on the latest available information, a statement giving the names of units which declared closure during the period 1988-90, the number of workers affected therein and the reasons for closure, is attached.

Rehabilitation packages in respect of potentially viable sick industrial units are drawn up by the banks and financial institutions concerned on a case to case basis in terms of guidelines issued by the Reserve